

(a) whether there is any proposal to set up free trade zones for electronic goods; (b) if so, the details thereof; and

(c) the benefits likely to accrue therefrom?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) No, Sir.

(b) and (c). Do not arise.

#### **Export of Fish and Prawns**

	<i>Quantity</i>	<i>Value</i>
	<i>in MTS</i>	<i>in Rs. Crore</i>
1989-90	110843	634.99
1990-91	139419	893.37
1991-92 (provisional)	171820	1375.89

Source: MPEDA, Cochin.

64. (b) The seafood from India is exported only to Japan, USA, EEC Countries, Singapore, Hong Kong and AE.

#### **Payment for Land Acquired by Armed Forces**

541. SHRI SYED SHAHABUDDIN: Will the MINISTER OF DEFENCE be pleased to state:

(a) whether payment has been made

540. SHRI HARISH MARAYAN PRABHU ZANTYE: Will the MINISTER OF COMMERCE be pleased to state:

(a) the quantity and value of fish and prawn exported during each of the last three years; and

(b) the countries to which the Exports were made?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) The position is as under:

for all the land acquired by the Armed Forces during the last three years;

(b) if not, the area for which payment remains to be made; and

(c) the reasons for the delay in payment?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) to (c). A statement is attached.